

specifications contained in Ministry of Rural Development specifications for Rural roads 2014. On expiry of this 5 year post construction maintenance, PMGSY roads are required to be placed under Zonal maintenance contracts consisting of 5 year maintenance including renewal as per cycle, from time to time.

(c) During the period of construction and maintenance of the road, the quality of work is checked by PIUS/SQMs and NQMs and the same is notified to the executing agency. Based on the inspections carried out by NQMs, the total number of projects initially graded 'Unsatisfactory (U)', during last three years including the current year is indicated below:—

Completed works		Ongoing works		Maintenance	
Total	U%	Total	U%	Total	U%
2308	7.27%	13730	8.59%	6460	27.11%

Defects indicated by NQM have been rectified in significant number of these projects and detailed Action Taken Report (ATR) has been furnished by the concerned PIU.

(d) The total number of projects reported to have unsatisfactory quality grading initially by NQMs during the last three years including current year in the State of Bihar is given below:—

Completed works		Ongoing works		Maintenance	
Total	U%	Total	U%	Total	U%
543	12.89%	1768	14.59%	980	43.67%

The State has informed that punitive action has been taken against the concerned Engineers and Contractors responsible for these lapses. One Executive engineer has been dismissed, one Executive Engineer demoted, three Engineers punished by withholding two increments with metastatic effect and withholding promotion for three years. 106 Contractors have been blacklisted, 3682 suspended. 351 works were terminated and 242 certificate cases have been filed against the Contractor to recover the money.

Diminishing job registrations under MGNREGA scheme

874. SHRI VIVEK K. TANKHA: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether it is a fact that under MGNREGA scheme, fifteen States have a total negative net balance of ₹ 4,064 crore, which includes payments due to workers for work already done;

(b) whether it is also a fact that in many districts throughout the country, workers who want to get registered under MGNREGA scheme, are not being registered because of funds crunch; and

(c) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) to (c) Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) is a demand driven wage employment programme and fund release to States/UTs is a continuous process and Central Government is committed to making funds available keeping in view the demand for work. The Ministry releases funds to the States based on the basis of agreed to Labour Budget (LB), opening balance, pending liabilities of the previous year for the financial year, if any, and overall performance. During the current financial year 2018-19 (as on 07.02.2019), an amount of ₹ 56,358.29 crore has been released to States/UTs. The Ministry seeks additional fund as and when required for meeting the demand for work on the ground. The Labour Budget (persondays) and expenditure under MGNREGA are on an increasing trend. The details of budget allocation and agreed to Labour Budget (persondays) during the last two years and current financial year 2018-19 (as on 07.02.2019) are given below:-

(in crore)

Financial Year	Budget Allocation (in ₹)	Agreed to Labour Budget (persondays)
2016-2017	48,220.26	220.93
2017-2018	55,167.06	231.31
2018-2019	61,084.09	247.16

(As on 07.02.2019)

Source: www.nrega.nic.in.

Additional allocation in MGNREGA

875. SHRI T. RATHINAVEL: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether it is a fact that the Mahatma Gandhi National Rural Employment Guarantee Scheme has been given an additional allocation of ₹ 6,084 crore to tide over the next three months;

(b) whether it is also a fact that ninety nine per cent of MGNREGA annual allocation has been exhausted three months ahead of time;

(c) whether it is also a fact that this raises the total allocation to MGNREGA for 2018-19 to ₹ 61,084 crore, which is the highest ever allocation; and